

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 13189-JK (LD) of 2024

DATED:- 22- 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 22.07.2024

No:-LAW-OIC/7/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
22-07-24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No.13189-JK(LD) of 2024 dated 22.07.2024

S No.	Title of the Case	Name of the Officer	Designation
1.	Amira shafi vs UT of J&K TA No. 2725/2020	Mohammad Shabir	Chief Education Officer, Srinagar
2.	Shafiqa Akhter Vs UT of J&K TA no. 5451/2021	Mohammad Shabir	Chief Education Officer, Srinagar
3.	Shahina Shafi Vs UT of J&K TA no. 246/2020	Mohammad Shabir	Chief Education Officer, Srinagar
4.	Nisar ahmad Magloo Vs UT of J&K OA No. 173/2022	Mohammad Shabir	Chief Education Officer, Srinagar
5.	Shuja Showkat Trambo Vs UT of J&K TA No. 2511/2021	Abdul Hamid Fani	Chief Education Officer, Srinagar
6.	Humaira Vs UT of J&K OA No 463/2022	Mohammad Shabir	Chief Education Officer, Srinagar
7.	Khurshid Ahmad Rather Vs UT of J&K OA No 413/2022	Mohammad Shabir	Chief Education Officer, Srinagar
8.	Nusrat Mushtaq Vs State of J&K TA No. 1205/2020	Mohammad Shabir	Chief Education Officer, Srinagar
9.	Suman ji Bhat Vs UT of J&K CP NO. 69/2022	Abdul Hamid Fani	Chief Education Officer, Srinagar

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10.	Nusrat Sidiq Vs UT of J&K TA No. 2531/2021	Mohammad Shabir	Chief Education Officer, Srinagar
11.	Umbreen Kounsar Vs UT of J&K TA No. 4781/2021	Mohammad Shabir	Chief Education Officer, Srinagar
12.	Mohammad Rafiq Lali Vs UT of J&K OA No. 466/2023	Mohammad Shabir	Chief Education Officer, Srinagar
13.	Kounsar Paryaz Vs State of J&K TA No.51/2021	Mohammad Shabir	Chief Education Officer, Srinagar
14.	Mehnaz Rashid Vs Stae of J&K TA No. 2517/2021	Abdul Hamid Fani	Chief Education Officer, Srinagar
15.	Shamima Akhter Vs state of J&K TA No. 7448/2020	Abdul Hamid Fani	Chief Education Officer, Srinagar
16.	Mohammad Qasim Moti Vs State of J&K TA No.2393/2021	Raja Unis	Zonal Education Officer, Nishat
17.	Maheen Tabasum Vs UT of J&K TA No. 1039/2021	Abdul Hamid Fani	Chief Education Officer, Srinagar
18.	Nasreen Qadir Vs Alok Kumar CCP(s) No.342/2023	Abdul Hamid Fani	Chief Education Officer, Srinagar
19.	Veena Bakhshi Vs State & Ors OWP No. 973/2014	Mohammad Shabir	Chief Education Officer, Srinagar

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20.	Mohammad Saleem Thakur Vs UT of J&K WP© no.2078/2022	Mohammad Shabir	Chief Education Officer, Srinagar
21.	WP © No. 508/2020 titled Mohammad Amin Shah Vs. UT of J&K	Mohd Azad Lone	Chief Education Officer, Pulwama
22.	WP © No. 571/2021 titled Shabir Ahmad Hanji Vs UT of J&K & Ors	Abdul Qayoom Nadvi	Chief Education Officer, Pulwama
23.	WP © No. 824/2021 titled Ghulam Nabi Reshi v UT	Khursheed Ahmad Shah	Chief Education Officer, Pulwama
24.	WP © No. 605/2023 titled Safiya Akhter Vs UT of JK & L	Mohd Younis Tak	Chief Education Officer, Pulwama
25.	WP © No. 2200/2023 titled Mohammad Amin Gojar Vs UT of JK and Ors	Khursheed Ahmad Shah	Chief Education Officer, Pulwama
26.	CCP (D) 21/2022 titled Shazia Rashid Vs. State	Reyaz Ahmad Mir	Chief Education Officer, Pulwama
27.	CCP (S) No. 248/2023 titled Bashir Ahmad Sheikh Vs Mr Alok Kumar & Ors	Riaz Ahmed	Chief Education Officer, Pulwama

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28.	RP No. 117/2021 titled Haseena Akhter Vs. State	Reyaz Ahmad Mir	Chief Education Officer, Pulwama
29.	O. A No. 415/2022 titled Shabir Ahmad Bhat Vs School Edu Dept	Saif-u-din Chichi	Chief Education Officer, Pulwama
30.	O.A No. 1014/2023 titled Younis Ali Pandit Vs UT of J&K and Ors	Abdul Qayoom Nadvi	Chief Education Officer, Pulwama
31.	O.A 17/2023 titled Ghulam Nabi Dar vs UT of J&K	Mr. Mushtaq Ahmad Qadri	Chief Education Officer, Budgam
32.	C.P 38/2023 titled Mohammad Iqbal Wani vs UT of J&K & ors.	Mr. Mushtaq Ahmad Qadri	Chief Education Officer, Budgam
33.	TA No. 9072/2020 titled Kousar Baba vs UT of J&K & ors.	Mr. Mushtaq Ahmad Qadri	Chief Education Officer, Budgam
34.	TA. No. 5031/2020 titled Mohammad Ashraf Dar vs UT of J&K	Mr. Mushtaq Ahmad Qadri	Chief Education Officer, Budgam
35.	Civil Suit titled Khalida Ara Tak vs UT of J&K	Mr. Mushtaq Ahmad Qadri	Chief Education Officer, Budgam
36.	TA No. 5242/2020 titled Mst. Hajra vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam

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37.	TA. No 2257/2021 Hajra Sultan vs UT of J&K & ors.	Mtr. Romana Qazi	Chief Education Officer, Budgam
38.	Civil Suit titled Deena Chowhan vs UT of J&K & ors:	Mtr. Romana Qazi	Chief Education Officer, Budgam
39.	TA 7517/2022 titled Abdul Gani Khan vs UT of J&K & ors.	Mtr. Romana Qazi	Chief Education Officer, Budgam
40.	WP (C) 711/2023 titled Sheikh Javeed Aziz & Anr vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
41.	WP (C) No. 427/2023 titled Javaida Bano & ors vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
42.	Civil Suit titled Abdul Khaliq Mir vs UT J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam
43.	WP (C) 883/2023 titled Mohammad Amin Rather vs UT of J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam
44.	CCP (D) 16/2023 titled Myasar Ahmad Wani vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
45.	CCP (D) 19/2023 titled Altaf Hussain Khan vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
46.	Civil Suit titled Muskan Mushtaq vs UT of J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam

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47.	WP (C) 938/2022 titled Imtiyaz Ahmad Jehra vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
48.	WP (C) 1383/2023 titled Mohd Qasim Wani & ors vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
49.	Affidavit in CCP (S) 384/2019 titled Mohammad Abdullah Wani & Anr vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
50.	CCP (S) 209/2023 titled Mohammad Shafi Dar vs UT of J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam
51.	Civil Suit titled Hafeeza Bano vs UT of J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam
52.	TA 2853/2023 titled Rubeena Bano & ors vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
53.	Civil Suit titled Rubeena Mohi-ud-din vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
54.	O.A No-260/2020 titled Javeed Hussain Malla vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
55.	Civil Suit titled Mehmooda Mustafa vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam

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56.	TA 2404/2021 titled Nazneena Akhter vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
57.	TA 4762/2021 titled Mehraj-ud-din Gazi vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
58.	TA 3917/2020 titled Asiya Mohi-ud-din Shah vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
59.	TA 2989/2020 titled Shabir-ul-Rehman Sofi vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
60.	Civil Suit titled Mehmooda Mustafa vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
61.	WP (C) /No-1750/2023 titled Abdul Samad Wani & ors vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
62.	WP (C) /No-1849/2023 titled Amina Bano vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
63.	WP (C) /No-1147/2023 titled Mudasir Ahmad Beigh vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam

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64.	WP (C) /No-1258/2023 titled Mohammad Yousuf Wagay & ors vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
65.	WP (C) /No-1119/2023 titled MS Javid Furniture Works & ors vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
66.	WP (C) /No-1800/2023 titled Waheeda Akhter vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
67.	Civil Suit titled Abdul Majeed Wani vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
68.	Civil Suit titled Obaid Ahmad Dar vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
69.	WP (C) /No-2087/2023 titled Hafeeza Akhter vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
70.	WP (C) /No-2271/2023 titled Abdul Majeed Bhat vs UT of J&K & CM for Vocation order dated 01/09/2023	Mtr. Romana Qazi	Chief Education Officer, Budgam
71.	Civil Suit Rukaya Shabir vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam

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72.	TA 1686/2021 titled Abdul Majeed Parray vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
73.	WP (C) /No-2679/2023 titled Mudasir Ahmad Beigh vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
74.	Civil Suit titled Rehana Akhter vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
75.	Civil Suit titled Shadia Bano vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
76.	TA. No. 5513/2021 titled Syed Akhter Hussain Rizvi UT of J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam
77.	CCP (S) No. 478/2023 titled Sameena Sheeraz vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
78.	Civil Suit titled Asifa Akhter vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
79.	Civil Suit titled Dilshada Akhter vs UT of J&K	Mtr. Romana Qazi	Chief Education Officer, Budgam
80.	Civil Suit titled Shaida Jan vs UT of J&K & ors	Mtr. Romana Qazi	Chief Education Officer, Budgam
81.	Civil Suit titled Roziya Bano vs UT of J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam

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82.	WP (C) No. 20245/2023 titled Foundation World School vs UT of J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam.
83.	Civil Suit titled Shabnum vs UT of J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam
84.	Civil Suit titled Wazira Bano vs UT of J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam.
85.	TA No. 2248/2021 titled Syed Samina Bashir & Anr vs UT of J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam
86.	TA No. 1265/2021 titled Yasmeena Akhter vs UT J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam
87.	TA No. 2730/2021 titled Mubeena Farooq & ors vs UT of J&K	Mt. Tanveer Ahmad Mir	Chief Education Officer, Budgam
88.	T.A No. 2524/2020 titled Kavernain Singh vs UT of J&K ors.	Mr. Tanveer Ahmad Mir	Chief Education Officer, Budgam
89.	CM. /2024 in CM (COD) No. 7070/2020 SWP No. 2042/2018 titled Jahen Ara & ors vs UT of J&K	Mr. Tanveer Ahmad Mir	Chief Education Officer, Budgam

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90.	TA 4718/2021 SWP No. 1047/2018 titled Dilshada Akhter vs UT of J&K	Shri. Rajeev Abrol	Chief Education Officer, Budgam
91.	TA 718/2021 WP (C) 3689/2019 titled Zahoor Ahmad Shah vs UT of J&K	Shri. Rajeev Abrol	Chief Education Officer, Budgam
92.	TA 5932/2021 WP (C) No. 3315/2019 titled Nighat Andrabi vs UT of J&K	Shri. Rajeev Abrol	Chief Education Officer, Budgam
93.	CCP(S) No: 436/2022 SWP No: 1961/2014 Mehbooba Akhter	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
94.	SWP No: 929/2019 Mohammad Hussain Mohand	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
95.	CPSW No: 712/18 SWP No: 489/2013 Aamir Hussain Malik	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
96.	OA No: 213/2021 Abdul Rashid Bhat	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
97.	TA No: 1621/2022 Aijaz Hussain Bhat	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag

Mushtaq Ahmad Qadri

98.	Contempt No: 135/23 SWP No: 1120/2016 Ayaz Ahmad Magray	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
99.	OA No: 654/2022 Zakir Hussain Bhat	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
100.	CCP (S) No: 440/2022 Farooq Ahmad Dar	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
101.	WP (C) No: 1389/23 Fayaz Ahmad Mir	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
102.	CCP (S) No: 08/2020 SWP No: 602/2017 Firdoosa Akhter	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
103.	SWP No: 746/2016 Hilal Ahmad Rather	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
104.	SWP No: 2069/2013 Khursheed Ahmad Dar	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
105.	SWP No: 2360/2010 Masrat Akhter	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
106.	TA No: 1455/2021 vMohr Yousf Ganie	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
107.	CPSW No: 18/2018 SWP No: 1726/2018 Mushtaq Ahmad Bhat	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag

Mushtaq Ahmad Qadri

108.	TA No: 7769/2020 Muzzafar Ahmad Mir	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
109.	SWP No: 990007/2013 Naseer Ahmad Shah	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
110.	SWP No: 1177/2014 Nazima Yousuf	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
111.	CRMC No: 339/2018 Rafiq Akhter	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
112.	TA No: 6813/2020 Ridwana Kundroo	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
113.	Contempt No: 937/2015 SWP No: 1782/2007 Roomysa Tabasum	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
114.	TA No: 6813/2020 Rubiya Jan	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
115.	WP (C) No: 1365/2023 Ruqaya Jan	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
116.	WP (C) No: 2505/2019 Showkat Ahmad Bhat	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
117.	CPSW No: 417/2018 SWP No: 1132/2014 Syed Ghulam Mustafa	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag

Mushtaq Ahmad Qadri

118.	WP (C) No:1813/2019 CM No: 3448/19 Yasmeena Akhter	Mushtaq Ahmad Qadri	Chief Education Officer, Anantnag
119.	OA No.908/3023 Ayaz Farooq Shiekh V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
120.	OA No 822/2023 Altaf Ahmad Bhat V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
121.	WPC 3057/2023 Meema Jan V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
122.	OA No.928/2023 Farooq Ahmad Bhat V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
123.	WPC No.2869/2023 Shameema Akhter V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
124.	OA No. 929/2023 Shahida vAkhter V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
125.	TA No. 8037/2020 Mohd Yaseen Wani V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
126.	WPC No. 2076/2020 Shabir Ahmad Wani V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
127.	O A No.121/2024 Mudasir Ahmad Dar V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam

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128.	O A No. 123/2024 Mohd Abass Wani V/S Ut	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
129.	OA No. 1011018 Imtiyaz ahmad Thoker V/S-UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
130.	TA No. 3189/2021 Sarfaraz Nawaz V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
131.	O A No.925/2023 Mohd Shafi Bhat V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
132.	WPC No. 1082/2023 Iqra Mushtaq V/S UT	Mushtaq Ahmad Qadri	Chief Education Officer, Kulgam
133.	OA No.589/2022 Fatima Banoo V/S UT	Mushtaq Ahmad Qadri	Chief Education Officer, Kulgam
134.	O A No. 1001/2023 Javid Bashir V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
135.	TA No. 5083/2020 Tabassum Akhter V/S State	Mushtaq Ahmad Qadri	Chief Education Officer, Kulgam
136.	CCPS No. 218/2022 Tawheeda Shafi V/S B K Singh	Mushtaq Ahmad Qadri	Chief Education Officer, Kulgam
137.	OA No. 1019 /2023 Parveena Akhter V/S UT	Mohammad Yousuf Jan	Chief Education Officer, Kulgam

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138.	O.A No.227/2024 Subzar Ahmad Parray and another	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
139.	O.A No.211/2024 Fehmida Akhter	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
140.	O.A No.200/2024 Hajira Banoo	Mohammad Yousuf Jan	Chief Education Officer, Kulgam
141.	WPC 3015/2023 titled Asia Nazir Vs UT of J&K and Ors. No.	Balbir Singh Raina	Chief Education Officer, Baramulla
142.	O.A No. 429/2022 titled Ghulam Qadir Dar VS UT of J&K and Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
143.	T.A No. 358/2022 tagged with 6231/2021 titled Rifat Rashid Vs UT of J&K and Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
144.	O.A No. 456/2022 titled Ranbeer Kour Vs UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
145.	T.A. No. 5380/2020 in SWP No. 656/2014 titled Mohammad Sultan Rather VS Ut of J&K & Ors.	Shabir Ahmad Khan	Chief Education Officer, Baramulla

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146.	WPC No. 301/2024 titled Nasreena Akhter VS UT of J&K and Ors.	Shabir Ahmad Khan	Chief Education Officer, Baramulla
147.	WPC No. 1091/2023 clubbed with SWP No. 1754/2023 titled Syed Mohammad Shafi VS UT of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
148.	WPC No. 2307/2023 titled Afroza VS UT of J&K & Ors	Balbir Singh Raina	Chief Education Officer, Baramulla
149.	WPC No. 1535/2021 Tabasum Naseem VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
150.	O.A. No. 1090/2022 titled Abdul Rashid Mir VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
151.	O.A. No. 1120/2022 titled Shaheena Akhter VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
152.	O.A. No. 658/2022 titled Tanzil Ul Rehman & Ors VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla

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153.	WPC No. 360/2023 titled Attiqa Begum & Ors VS UT of J&K & Ors	Balbir Singh Raina	Chief Education Officer, Baramulla
154.	T.A No. 2246/2021 in WPC No. 744/2020 titled Zahida Bano Vs UT Of J&K &	Balbir Singh Raina	Chief Education Officer, Baramulla
155.	WPC No. 500/2023 titled Roshan Bano VS UT of J&K and Ors.	Ghulam Moaammad Mir	Chief Education Officer, Baramulla
156.	WPC No. 2537 of 2023 titled Hamida Begum & Ors VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
157.	WPC No. 525/2024 titled Laly Jan VS U.T of J&K & Ors.	Shabir Ahmad Khan	Chief Education Officer, Baramulla
158.	O.A. No. 209/2023 titled Bashir Ahmad Reshi Vs UT of J&K Others.	Shabir Ahmad Khan	Chief Education Officer, Baramulla
159.	WPC No. 800/2023 titled Kulsuma VS UT of J&K & Ors.	Fayaz Ahmad Shah	Chief Education Officer, Baramulla

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160.	T.A No. 5790/2020 titled Parveena Akhter VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
161.	T.A. No. 1725/2020-in WPC No. 90/2020 titled Nazir Ahmad Sheikh VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
162.	WPC No. 759/2020 titled Sheeraz Ahmad Zargar VS UT of J&K & Ors.	Balbir Singh Raina	Chief Education Officer, Baramulla
163.	WP (C) NO. 565/2021 Nargis Anayat	Mohd. Shabir	Chief Education Officer, Shopian
164.	WP (C) NO.1037/2022 Ab Aziz and others	Mohd. Shabir	Chief Education Officer, Shopian
165.	WP (C) NO.1222/2023 Rukhsana Manzoor	Mohd. Shabir	Chief Education Officer, Shopian
166.	WP (C) NO. 3164/2023 Saja Begum	Mohd. Shabir	Chief Education Officer, Shopian
167.	Dairy No. 45/2021 T.A. NO./45/2021 in SWP NO.1880/2017 Hilal Ahmad Malik	Mohd. Shabir	Chief Education Officer, Shopian

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168.	Dairy NO. 2279/2021 TA NO. 1975 in SWP NO 2253/2017 Sabzar Ahmad	Mohd. Shabir	Chief Education Officer, Shopian
169.	Dairy NO. 5100/2021 T.A./62/4213/2021 in SWP NO.. 1484/2017 Ali Mohd Wagay	Mohd. Shabir	Chief Education Officer, Shopian
170.	Dairy NO. 1390/2021 TA NO. 1232/2021 in SWP NO.285/2018 Sajad Ahmad Sofi	Mohd. Shabir	Chief Education Officer, Shopian
171.	Dairy NO. 2976/2021 TA NO. 2557/2021 Imtiyaz Ahmad Parray	Mohd. Shabir	Chief Education Officer, Shopian
172.	Dairy NO 147/2022 O.A. NO.64/2022 Shabnum Ara	Mohd. Shabir	Chief Education Officer, Shopian
173.	Diray NO.2419/2022 Firdousa Akhter	Mohd. Shabir	Chief Education Officer, Shopian
174.	Diary NO. 2400/2022 O.A NO. 988/2022 Shaheena Ramzan	Mohd. Shabir	Chief Education Officer, Shopian
175.	O.A. No. 673/2023 Javaid Ahmad Lone	Mohd. Shabir	Chief Education Officer, Shopian

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176.	T.A./8117/2020 SWP/WP 1354/2015 Hilal Ahmad Bhat	Mohd. Shabir	Chief Education Officer, Shopian
177.	T.A./5136/2020 SWP No. 724/2019 Rukhsana Shabnam	Mohd. Shabir	Chief Education Officer, Shopian
178.	CCP(S) NO. 434/2022 in WP (C) NO. 3011/2020 Mohammad Yousuf Mir	Mohd. Shabir	Chief Education Officer, Shopian
179.	CCP (S) No.394in WP(C) No.372/2022 Shabir Ahmad Malla	Mohd. Shabir	Chief Education Officer, Shopian
180.	C.P No. 130/2023 in O.A No. 342/2022 Ali Mohammad Sofi	Mohd. Shabir	Chief Education Officer, Shopian
181.	C.P No. 16/2024 in O.A 1014/2022 Abdul Hamid Bhat	Mohd. Shabir	Chief Education Officer, Shopian
182.	C.P. NO./56/2022 in O.A. NO./205/2023 Abdul Hamid Bhat	Mohd. Shabir	Chief Education Officer, Shopian

Reyazul

183.	Dairy NO. 8191/2020 TA 5350/2020 in SWP NO. 2939/2018 Farooq Ahmad Parra	Mohd. Shabir	Chief Education Officer, Shopian
184.	SWP No 1612/2018 titled Showkat Hussain wani v/s UT	Mohammad Amin Beigh	Chief Education Officer, Bandipora
185.	TA No. 2446/2021 titled Shams u Din Mir v/s State	Mohammad Amin Beigh	Chief Education Officer, Bandipora
186.	TA No 1097/2020 titled Shahnza Begum v/s UT	Mohammad Amin Beigh	Chief Education Officer, Bandipora
187.	SWP No. 1612/2014 titled Jameela Hamid v/s State	Mohammad Amin Beigh	Chief Education Officer, Bandipora
188.	OA No 1775/2021 titled Mohammad Amin Baba v/s UT	Mohammad Amin Beigh	Chief Education Officer, Bandipora
189.	TA No 116/2022 titled Pz Sakeena Muzaffar v/UT	Mohammad Amin Beigh	Chief Education Officer, Bandipora
190.	TA No 138/2021 titled Riyaz Ahmad Mir v/s UT	Mohammad Amin Beigh	Chief Education Officer, Bandipora

Neyyaz

191.	CP No. 156/2023 in OA No. 524/2023 titled Mohammad Ashraf Reshi v/s School Education Department	Mohammad Amin Beigh	Chief Education Officer, Bandipora
192.	CP No 140/22023 titled Mir Masarat Jan v/s M Amin Beigh & Anr	Mohammad Amin Beigh	Chief Education Officer, Bandipora
193.	SWP No 2262/2018 titled Saba Wani y/s State	Mohammad Amin Beigh	Chief Education Officer, Bandipora
194.	TA No. 7412/2020 titled Manzoor Ahmad Chohan v/s State	Mohammad Amin Beigh	Chief Education Officer, Bandipora
195.	TA No. 1246/2020 titled Gulnaza Begum v/s UT	Abdul Majeed Dar	Chief Education Officer, Bandipora
196.	Shafia Jabeen Vs UT of J&K WPC No. 859/2020	Abdul Hamid Fani	Chief Education Officer, Srinagar
197.	Himmat Raj Vs UT of J&K TA No. 3006/2021	Abdul Hamid Fani	Chief Education Officer, Srinagar
198.	WP (C) No. 3168/2023 titled Shameema Akhter Vs UT of J&K and ors	Khadim Hussain Deedad	Chief Education Officer, Pulwama

Neysa

199.	SWP No. 1723/2017 (T.A. No. 1687/2021) titled Mohd Ashraf Sofi Vs. State	Tassaduq Hussain Mir	Director, School Education Department, Kashmir
200.	CCP (S) No: 135/2023 Ayaz Ahmd Magray	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
201.	CCP (S) No: 440/22 Farooq Ahmad Dar	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
202.	WP (C) No: 1707/22 Shamim Ahmad Khanday	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
203.	WP (C) No: 1145/23 Bashir Ahmad Khan	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
204.	WP (C) No: 2869/23 Shameema Akhter	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
205.	WP (C) No: 2844/23 Ab. Gafoor Chichi	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
206.	SWP No: 62/17 Firdousa Akhter	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
207.	TA No: 6813/20 Rubiya Jan	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag

Neyazgale

208.	TA No: 1455/21 Mohd Yousuf Ganie	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
209.	TA No: 4079/20 Rouf Ahmad Rather	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
210.	TA No: 7769/20 Muzaffar Zaman Mir	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
211.	TA No: 8425/20 Gh Mohd Shah	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
212.	TA No: 1376/21 Shahida Nighat	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
213.	TA No: 4300/20 Zaina Akhter	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
214.	TA No: 3526/21 Ab. Gani Wani	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
215.	TA No: 9004/20 Javid Iqbal Khatana	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
216.	Contempt No: 387/2021 SWP No: 1746/2020 Masood Ahmad Sheikh	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag

Zeeshan

217.	O.A. No. 816/2022 Ab Rashid Ganie	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
218.	O A No: 258/2024 Abdul Aziz Bhat	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
219.	OA No: 914/2023 Manzoor Ahmad Bhat	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
220.	CP NO: 208/2023 in O A No: 780/2023 Mudasir Ahmad Dar and Ors	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
221.	O A No: 633/2023 Farooq Ahmad Magray	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
222.	SWP No: 1551/2023 Aijaz Ahmad Bhat	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
223.	T.A No: 5451/2021 Shafiq Akhter	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
224.	O.A. No: 84/2024 Ilyas Ahmad Boked	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
225.	WP (C) No: 618/2024, CM No: 1695/2024 Tanzira Banoo	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag

Javaid Ahmad Kichloo

226.	WP (C) No: 3297/2023 Ghulam Nabi Wagay	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
227.	TA No: 4142/2020 Yasmeena Akhter	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
228.	OA No: 270 of 2024 Manzoor Ahmad Bhat	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
229.	TA No: 1325/2020 Shaheryar Ramzan Rather	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
230.	TA No: 5193/2021 Iram Akbar	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
231.	TA No: 7118/2020 Shakil u Rahman	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
232.	TA No: 9038/2020 Naseem ul Gani	Javaid Ahmad Kichloo	Chief Education Officer, Anantnag
233.	O.A No. 358/2022 titled Intikhab Nazir and Ors VS U.T of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
234.	O.A No. 561/2023 titled Mohammad Shafi Rather VS UT of J&K & Ors.	Shabir Ahmad Khan	Chief Education Officer, Baramulla

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235.	O.A No. 1204/2022 & 672/2023 titled Mumtaza Akhter Vs UT of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
236.	O.A No. 1084/2020 titled Mohammad Shafi Dar & Ors Vs UT of J&K & Ors.	Shabir Ahmad Khan	Chief Education Officer, Baramulla
237.	O.A No. 233/2020 titled Ishfaq Ahmad Bhat VS UT of J&K & Others.	Shabir Ahmad Khan	Chief Education Officer, Baramulla
238.	WPC No. 414/2024 VS Inhatiants village Sheikhpura VS UT of J&K and Ors.3	Shabir Ahmad Khan	Chief Education Officer, Baramulla
239.	WPC No. 964/2024 titled Suhail Ahmad Mir VS UT of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
240.	WPC No. 2623/2023 titled Mozam Din VS UT of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
241.	O.A. No. 698/2022 titled Mohammad Sharafat VS UT of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
242.	O.A. No. 208/2023 titled Rifat Azad Vs UT of J&K & Ors	Shabir Ahmad Khan	Chief Education Officer, Baramulla
243.	O.A. No. 696/2022 titled Mohammad Ashraf Mir VS UT of J&K and Ors.	Shabir Ahmad Khan	Chief Education Officer, Baramulla

Shabir Ahmad Khan

244.	WP(C) NO. 2014/2022 Mohammad Yaqoob Deeded	Mohd. Mushtaq Chief Education Officer Shopian	Chief Education Officer, Shopian.
245.	WPC No. 115/2021 Mohammad Yousuf Lone & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
246.	WPC No 2123/2022 Ghulam Mohammad Bhat & Ors V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
247.	WPC 273/2022 titled Shahida Rashid V/S UT of J&K & ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
248.	CP No. 13/2022 in OA No. 1826/2021 titled Ghulam Hassan Tantray V/S School Education Deptt.	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
249.	T.A No. 1069/2021 Ishtayaq Ahmad Lone V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
250.	M.A./807/2022 SAFORA BANOO	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
251.	T.A./1353/2020 AZAD HUSSAIN SHEIKH	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
252.	T.A./8976/2020 MOHAMMAD YOUSUF HAJAM	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora

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253.	T.A./1814/2021 MOHAMMAD AYAZ MIR	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
254.	T.A./3908/2021 NEELOFAR ALI	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
255.	OA No. 74/2024 titled Nargis Begum, V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
256.	WPC No. 357/2024 titled Fehmeeda Bano V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
257.	WPC No. 2315/2023 titled Yasmeena Bano V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
258.	OA No. 912/2023 titled Shagufta Gul V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
259.	TA No. 9051/2020 in SWP No. 735/2018 Manzoor Ahmad Dar V/S State & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
260.	WPC No. 1019/2024, CM No 2780/2024 titled Jameela Begum Vs UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
261.	WPC No. 1050/2024 CM No. 2852/2024 titled Posha Begum V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora

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262.	WP© No. 928/2024 title Bashir Ahmad Sofi V/S UT of J&K & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
263.	CCP(S) 171/2024 titled Farooq Ahmad Ganie V/S Piyush Singla & Ors	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
264.	Dairy No. 521/2024 titled Shabir Ahmad Bhat V/S School Education Department	Tassaduq Hussain Mir	Director, School Education Department, Kashmir
265.	OA No 247/2024 titled Mohammad Shafi Dar v/s UT	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora
266.	OA No 390/24 titled Riyaz Ahmad Magray Vs UT	Dr Ghulam Mohammad Pujju	Chief Education Officer, Bandipora

Riyaz